NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/722/(IB)/2017

NAME OF THE PETITIONER(S)

: AGARWAL COAL CORPORATION PVT LTD

NAME OF THE RESPONDENT(S)

: DHANALAKSHMI PAPER MILLS PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. N.IC BARNSON DCS

EN POPISION

2. R. VIDAYAS HANDAR Council hu Respondent. Ashall S

R. ASHOR KUMAR Council hu Respondent.

ORDER

Representative for the Applicant present. Counsel for the Corporate Debtor present and brought one DD to the tune of Rs.5 lakhs dated 17.01.2018 to be drawn on Axis Bank; the same is handed over to the representative for the Applicant. Counsel for the Corporate Director is directed to file the schedule for payment on next date of hearing and also bring one DD of substantial amount. Put up on 23.01.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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